NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/392/ (IB)/2017

NAME OF THE PETITIONER(S)

: L &T FINANCE LTD

NAME OF THE RESPONDENT(S)

: ST. JOHN FRIEGHT SYSTEMS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. PAWAN THABAKH

Coursel for Popandent K. D. Shulaph

ORDER

Counsel for petitioner called but absent. Counsel for respondent present and prayed time for submissions. Time extended at request with a direction to inform the petitioner regarding the next date of hearing for his presence and submissions. Put up on 31.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)